



2026:AHC:21709-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2255 of 1984

R.N.Singh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Poonam Srivastava
Counsel for Respondent(s)	:	A.G.A., D.G.A.

Court No. - 48

HON'BLE CHANDRA DHARI SINGH, J.

HON'BLE DEVENDRA SINGH-I, J.

1. As per the office report dated 11.11.2025, based upon the letter dated 5.11.2016 of the Chief Judicial Magistrate, Kanpur Dehat, the sole appellant namely, R.N. Singh has died.

2. In view of aforesaid, instant appeal qua the sole appellant stands **dismissed as abated.**

(Devendra Singh-I,J.) (Chandra Dhari Singh,J.)

January 28, 2026

Kamarjahan